

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 120
(IB)-192(PB)/2019

IN THE MATTER OF:

Edelweiss Asset Reconstruction Company Pvt Ltd ... Applicant/Petitioner
Vs
Bhisham Infrastructure Pvt Ltd. ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 22.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Sanjay Bhatt, Ms. Niharika Sharma,
Mr. Rahul Mendiratta, Ms. Sana Kamra, Advs.

ORDER

List on 03.02.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)